

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 128(ND)/2010
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s Mr. S.P. Gupta Vs M/s. Intravest India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NEHA KHURANA	(ADV)	RESPONDENT NO. 1 TO 4	<i>[Signature]</i>
2.	Mr. Nitesh Jain	Adv	<i>Ret</i>	<i>[Signature]</i>

ORDER

Pleadings in this case are stated to be complete.

2. Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

Sd/-

(Ina Malhotra)

Member Judicial

Sd/-

(R.Varadharajan)

Member Judicial